

**SHRI DINESH CHANDRA GO-SWAMI:** My question is this. Is it left to the discretion of the Institute to publish whatever they want to publish or whether you have got any machinery to see that the results of research are published?

**MR SPEAKER:** You are asking for the information whether it is a matter of routine for them to publish the results of research.

**SHRI DINESH CHANDRA GO-SWAMI:** The hon. Minister says that the results of research are published in the papers. If it is a discretion with the Institute, then they may publish or may not publish the results and they may not be available to the country. I want to know whether they have some machinery to see that they are made available to the public.

**PROF. S. NURUL HASAN:** This is an autonomous organization. If there is any specific question, I can answer. The research work comprises many types of things. There is the research published in the Journal. There is also the consultancy work done by the Institute as all other Institutes are doing, whether they are Institute of Technology established by Parliament or by this particular Institute or by the Engineering Colleges or the Regional Engineering Colleges. As I have submitted, if I have any specific question, I will try to answer it to the best of my ability.

**SHRI H. M. PATEL:** The Minister may make the position clear. The information he has given relates to donations given by the Birla concerns. Donations are not given specifically for the purpose of research as such. Therefore, has the Minister any information as to the conditions subject to which these donations are given. What one is concerned about it that the large donations are received annually and the sums spent are much smaller than the amount received. What use is made of the ba-

lance? The Minister said that a corpus may be built up out of these sums. But is that in fact being done or not or is it spent towards the deficit of the Pilani Institute? The picture must be clear. Donations are made by these various concerns of Birlas in order to see that the Institute runs efficiently. Is that the case and the balances that are there may be built up in a corpus? If it does not go towards meeting the deficit, what does it go towards?

**PROF. S. NURUL HASAN:** According to the information that appears from the balance-sheet, donations are under two heads: (1) for Institute's activities. This is presumably activities other than research and (2) Scientific Research. The information my hon. friend had asked for related to scientific research. For example, for Institute activities other than research a sum of Rs. 32 lakhs and old was given by the Birla Educational Trust during 1972-73. I have not added it on to research activities because the question related to research funds. I have only mentioned those donations which have been given for the purpose of scientific research.

**MR SPEAKER:** Next question—Shri Venkatasubbia—not here Shri-mati Parvati Kirshnan—also not here.

#### Estimated yield in procurement of Wheat

\*773. **SHRI B. V. NAIK:** Will the Minister of AGRICULTURE be pleased to state:

(a) the estimated yield in procurement of wheat as a result of policy changes indicated on 28th March, 1974; and

(b) what percentage of the total produce and also marketable surplus does this represent?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE):** (a)

and (b). It is not possible at this stage to make any precise estimate of the quantities of wheat that may be procured under the new policy.

**SHRI B. V. NAIK:** The hon. Minister has stated that no precise estimate can be made at this stage. Does it mean that the new licences, namely, the traders do not also have any precise responsibility either by contract or by understanding with the Government?

**SHRI ANNASAHEB P. SHINDE:** There is no question of contract or understanding with the Government. Orders have been passed under the Essential Commodities Act for a 50 per cent levy. That is a statutory obligation. Why I replied like this was because it will all depend upon the volume of the market arrivals. Perhaps, the wheat market arrivals are mainly confined to 6-7 weeks. Perhaps by the last week of June we shall be in a position to have a precise estimate as to what will be the market arrivals and how much will come to the Government.

**SHRI B. V. NAIK:** The hon. Minister has stated and he has also laid stress on the fact that at this stage it is difficult to give a precise estimate as to what will be the procurement. But is it not a fact that as early as 13th April there was a guarantee of supplies of 5 million tonnes? It has come in the editorial that before the wheat policy was changed, the trading community came to some sort of a gentlemen's agreement with the Government of India in the Ministry of Food that they would procure 5 million tonnes of wheat. Was it merely a news management? If so, who is responsible for it? Is it the trading community or the Government? The country was given to understand that 5 million tonnes of wheat will be procured before these changes would take place.

**SHRI JYOTIRMOY BOSU:** Where are the gentlemen in the Agriculture Ministry?

**SHRI ANNASAHEB P. SHINDE:** Various people including the trading organizations have been giving different estimates. It is true that the food-grains dealers' association did in the initial stage give some estimate. But the Government did not proceed on the basis of that estimate as I indicated earlier because after modifying the policy, the Government wanted it to be carried out and implemented under statutory orders, viz., the Essential Commodities Act and not on the basis of any understanding, formal or informal.

**श्री अटल बिहारी वाजपेयी:** क्या यह सच है कि व्यापारियों पर लेवी लगाने के अन्तर्गत केन्द्रीय सरकार, और विशेषकर राज्य सरकारें, सीधे किसानों से भी गेहूँ खरीदेंगे, अगर हाँ, तो वे किस भाव पर खरीदेंगे? व्यापारियों से 105 रुपये प्रति-क्विंटल के हिसाब से गेहूँ खरीदा जाने वाला है। तो क्या व्यापारियों को छूट होगी कि वे बचा हुआ गेहूँ बाजार में चाहे जितनी कीमत पर जनता को बेचें और जनता को लूटें?

**PROF. MADHU DANDAVATE:** They are doing it already.

**SHRI ANNASAHEB P. SHINDE:** The understanding of the hon. Member, I am sorry to say, is not correct. First of all, as far as the direct purchases from the producers are concerned, the Government is in favour of that under two sets of circumstances. First of all, we have given a firm understanding to the producers in the surplus States that when prices fall, the Government would take the responsibility of purchasing wheat at Rs. 105 and the farmers would not be required to part with their produce at a price lower than Rs. 105. But as a result of market mechanism the farmers are likely to get a little higher price. That mechanism provides for that. Then, in the deficit States, we have suggested to the State Governments that they introduce a graded levy from the producers at a

price of Rs. 105 and actually, in some States it has been introduced and, therefore, the rest would be at the rate of market operations. There also arrangements for purchasing from the producers have been made. As far as the implication of the hon. Member is concerned, that he has the freedom to sell at any price, is not correct. As my senior colleague has submitted already in the first policy statement some ceiling on prices is contemplated. At what stage, and how it should be done, the method of doing it, all these are various factors which have got to be carefully examined because any announcement by the Government should not result in pushing up prices higher and therefore Government would be careful in coming to any conclusion about this. The understanding is that there would be some ceiling on prices by the traders.

**Setting up units for producing bread loaves in Public Sector**

\*776. SHRI D. B. CHANDRA GOWDA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to set up units in the public sector for producing bread loaves;

(b) if so, the location of these units; and

(c) whether Government propose to set up a biscuit and bread-wrapper plant in New Delhi also?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE):** (a) and (b). Modern Bakeries (India) Limited a Government of India Undertaking, has already set up 9 units for production of bread in the public sector at Ahmedabad, Bangalore, Bombay, Calcutta, Cochin, Delhi, Hyderabad, Kanpur and Madras. The company is also setting up 4 new units at Chandigarh, Ranchi, Indore and Bhubaneswar besides expending some

of the existing units. The Company is also conducting a survey on All-India basis for finding suitable locations for setting up of future plants.

(c) The Company is considering proposals for setting up a protein biscuit plant and a bread wrapper unit. The location and other details are still to be finalised.

**SHRI D. B. CHANDRA GOWDA:** In view of the fact that there is acute shortage so far as bread is concerned and even the patients in the hospitals are not getting it, may I know what steps the Government propose to take to meet the immediate demands?

**SHRI ANNASAHEB P. SHINDE:** It is not proposed to take up the whole thing in the public sector. Public sector unit is meant to show the way how a modern unit can be run and they are doing very well as the House will appreciate. I would request some of the hon. Members to pay a visit to some of these units if they can find time. There are so many private traders who are also engaged in bread manufacture.

**SHRI D. B. CHANDRA GOWDA:** Does he know that substantial quantities of bread are being smuggled across the border from Delhi to Rohtak and other places and Delhi bread is being sold in Haryana and U.P. at double the price? Has this come to his notice? If so, what immediate steps are proposed to be taken to stop this illegal activity?

**SHRI ANNASAHEB P. SHINDE:** We have seen the reports of a general nature. In some respects they indicate the popularity of the Modern Bread.

**SHRI PRIYA RANJAN DAS MUNSI:** Since bread is not available for the consumption of the people, especially the poorer sections of society, has the Government taken any policy decision not to allow the confectionary and private sector units and others to use or produce cakes and pastries